

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 463 of 2020

IN THE MATTER OF:

IL&FS Financial Services Ltd.

...Appellant

Versus

Mahananda Suppliers Ltd.

...Respondent

Present:

For Appellant : Ms. Ekta Bhasin and Mr. R. Sudhinder, Advocates

For Respondent : Ms. Charu Tyagi, Advocate

O R D E R
(Through Virtual Mode)

20.07.2020 Reply-affidavit filed by the Respondent is taken on record.

Ms. Ekta Bhasin, learned counsel for the Appellant seeks and is allowed ten days' time to file rejoinder-affidavit.

List the matter 'for Admission (After Notice)' on **21st August, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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